

SCHEDULE II FORM B PUBLIC ACCOUNTANCE (Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016) FOR THE ATTENTION OF THE STAKEHOLDERS OF GOOD VALUE MARKETING COMPANY LIMITED	
Relevant Particulars	
1. Name of corporate debtor	GOOD VALUE MARKETING COMPANY LIMITED
2. Date of incorporation of corporate debtor	April 12, 1979
3. Authority under which corporate debtor is Incorporated / registered	Registrar of Companies, Mumbai
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L51900MH1979PLC021199
5. Address of the registered office and principal office (if any) of corporate debtor	3rd Floor, Industrial Assurance Building, Churchgate, Mumbai- 400 020
6. Date of closure of Insolvency Resolution Process	June 26, 2019
7. Liquidation commencement date of corporate debtor	July 1, 2022
8. Name and registration number of the insolvency professional acting as liquidator	Mr. Manoj Kumar Jain Regn No: IBB/IPA-001/IP-P00535/2017-18/10960
9. Address and e-mail of the liquidator, as registered with the Board	11, Friends Union Premises Co-op Soc. Ltd., 2nd Floor, 227, P D'Mello Road, Opp. St. George Hospital, Mumbai – 400 001. Email : rpgoodvaluemarketing@gmail.com
10. Address and e-mail to be used for correspondence with the liquidator	11, Friends Union Premises Co-op Soc. Ltd., 2nd Floor, 227, P D'Mello Road, Opp. St. George Hospital, Mumbai – 400 001. Email for correspondence : rpgoodvaluemarketing@gmail.com
11. Last date for submission of claims	August 5, 2022

1. Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the Good Value Marketing Company Limited on July 1, 2022 under section 33 of the Code.

2. The stakeholders of Good Value Marketing Company Limited are hereby called upon to submit a proof of their claims, on or before August 5, 2022 to the liquidator at the address mentioned against item 10.

3. The financial creditors shall submit their proof of claims by electronic means only.

4. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

5. Submission of false or misleading proof of claims shall attract penalties.

Manoj Kumar Jain
Liquidator for Good Value Marketing Company Limited
Regn No: IBB/IPA-001/IP-P00535/2017-18/10960

Date and Place : Mumbai, July 5, 2022